

No. 10/63/2016-NCLT  
**NATIONAL COMPANY LAW TRIBUNAL**

6th Floor, Block-3,  
CGO Complex, Lodhi Road,  
New Delhi- 110003.  
Dated, the 3<sup>rd</sup> December, 2018.

**OFFICE ORDER**

As ordered by the Hon'ble President, NCLT, the NCLT Bench at Hyderabad shall remain closed on Friday, the 7<sup>th</sup> December, 2018 on account of Assembly elections in Telangana State and in its place Monday, the 24<sup>th</sup> December, 2018 is declared as working day for NCLT, Hyderabad Bench. The cases listed for 7<sup>th</sup> December, 2018 before NCLT, Hyderabad Bench shall be listed for 24<sup>th</sup> December, 2018.

  
(Shiv Ram Bairwa)  
Registrar.

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Shri K. Ananthapadmanabha Swamy, Member (Judicial) & HoD, NCLT, Hyderabad with the request to send a report.
4. PS to Registrar, National Company Law Tribunal, New Delhi.
5. Officers of National Company Law Tribunal, Principal Bench/ New Delhi/ Kolkata/ Mumbai/ Chennai/ Ahmedabad/ Allahabad/ Bengaluru/ Chandigarh/ Guwahati/ Hyderabad / Jaipur / Cuttack
6. PPS to Secretary, Ministry of Corporate Affairs, New Delhi.
7. PS to Joint Secretary, MCA, New Delhi.
8. NCLT web site/ Notice Board.